

STATEMENT

*Expenditure incurred on Establishment of Overseas Tourist Offices under
Department of Tourism during the year 1992-93, 1993-94 and 1994-95*

(Rs. in Lakhs)

Name of Operation	Name of Country	Location	Expenditure incurred during the period		
			1992-93	1993-94	1994-95 (Revised)
America	U.S.A.	New York	164.18	158.69	153.46
		Los Angeles	37.38	33.68	38.69
		Toronto	31.64	29.68	33.19
United Kingdom	United Kingdom	London	94.98	95.96	100.89
Europe	Switzerland	Geneva	48.72	47.11	52.73
		France	102.35	122.50	131.89
		Germany	102.47	148.83	164.79
		Sweden	42.04	34.13	49.51
		Spain	16.07	16.44	17.61
		Italy	35.83	37.17	42.64
Australasia	Netherland	Amsterdam	68.95	63.62	68.21
		Australia	73.55	77.56	70.05
East Asia	Singapore	Singapore	44.29	54.06	73.49
		Malayasia	20.25	17.64	21.05
		Japan	77.92	95.37	104.23
west Asia	U.A.E.	Dubai	39.80	53.93	65.51
		Behrain	7.84	9.74	11.59

Complaints Cell for Tourists

531. SHRI LALL BABU RAI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the number of complaints received by the Government from the tourists who fell victim to the misbehaviour of the travel agents, travel operators, hotel owners and businessmen during the last one year, State-wise;

(b) the progress made in regard to redressal of such complaints;

(c) whether in view of increase in number of such complaints, the Government propose to set up a cell to deal with such complaints; and

(d) if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) During the last year 117 complaints have been received by the Department of Tourism. Most of them are from overseas tourists and cannot be assigned State-wise.

(b) Redressal of complaints is an ongoing process and all of them are acknowledged and enquires into the same are undertaken, directly or through the concerned Departments.

(c) and (d) A small Cell has been set up in the Department of Tourism to deal with such complaints.

Bank Loan to Chemical Manufacturing Companies

532. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether the Government provide loan to chemical manufacturing companies;

(b) if so, the number of such companies in the country particularly in Bihar to whom bank loans were provided during the last three years;

(c) whether RBI's guidelines to assist these companies by providing working capital to them within a period of three months are being followed;

(d) if so, the number of companies to whom working capital has been provided with the stipulated time during the above period;

(e) whether any monitoring mechanism has been evolved to ensure capital/financial assistance to these companies; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF

FINANCE (DR. DEBI PROSAD PAL) : (a) and (b) Commercial banks provide loans and working capital advances to industrial units including those manufacturing chemicals and chemical products. The data reporting system of Reserve Bank of India (RBI) does not generate information in the manner asked for. Based on the quarterly data available with RBI, the limits sanctioned and outstanding thereof in respect of borrowers enjoying aggregate credit limits of Rs. 5 crore and above from the entire banking system to industrial units manufacturing chemicals and chemical products as on September 1992, 1993 and 1994 (latest available) were as under :

	No. of borrowers (Rs. crores)	Limits sanctioned (Rs. crores)	Limits Outstanding (Rs. crores)
September 1992	189	5,566	4,040
September 1993	213	7,453	4,451
September 1994	238	9,117	4,764

(c) RBI has reported that guidelines issued by it stipulate maximum time-frames for processing of loan applications/proposals. RBI has not received any complaint from units manufacturing chemicals and chemical products regarding delay in processing of their loan applications/proposals.

(d) The data reporting system of RBI does not generate such information.

(e) and (f) RBI has reported that its existing monitoring system reviews flow of credit of macro level for the entire industry sector.

[English]

International Airport at Devanahalli

533. SHRIMATI CHANDRA PRABHA URS : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the government have since taken over the IAF Airport at Yelahanka to set up an International Airport at Devanahalli near Bangalore;

(b) if so, the details thereof;

(c) whether the construction of the proposed airport has been given to Consortium of Tatas; and

(d) if so, the details of Government control over the proposed international Airport ?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) No, Sir.

(b) Does not arise.

(c) and (d) The Government of India has given its no objection for construction of airport of International standards at Bangalore in Karnataka with the help of private parties. Karnataka Government have selected a consortium led by TATA Industries to undertake

construction of the project on build-own-operate basis. The regulatory functions including that of Air Traffic Management will be exercised by the Airports Authority of India (AAI)/Director General of Civil Aviation. AAI will also provide technical assistance.

Price of Gold

534. SHRIMATI KRISHNENDRA KAUR (DEEPA) :
SHRIMATI BHAVNA CHIKHLIA :
SHRI TARA SINGH :
SHRI JANARDAN MISRA :
SHRI ARVIND TRIVEDI :

Will the Minister of FINANCE be pleased to state :

(a) whether there has been spurt in the price of Gold recently;

(b) if so, the details thereof alongwith the reasons therefor;

(c) whether the Government propose of check the rise in prices of Gold; and

(d) if so, the steps taken or proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) and (b) There has been a rise in the domestic price of Gold in recent months. The monthly average price of Gold in the Bombay market during the last six months, as reported by reserve Bank of India, was as follows :-

Monthly average price of Gold (Rs. per 10 gm.)

Month/Year	Bombay
September, 1995	4777
October, 1995	4956
November, 1995	5039
December, 1995	5058
January, 1996	5301
February, 1996*	5541

*(Average up to 15th February, 1996)

Gold prices in India are influenced by international prices since the domestic production of Gold is negligible as compared to the demand. The current rise in Gold prices in India is mainly due to rise in international prices, depreciation in the exchange rate of rupee vis-a-vis US dollar and higher demand due to marriage season.

(c) and (d) Measures taken to keep the domestic price of Gold under check include permission to import gold upto 5kg by Indian passengers returning to India on payment of custom duty under the liberalised scheme of gold import and permitting gold import under special import licences.

[Translation]

Assessment on Bidi Tobacco Production by Tobacco Board

535. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of COMMERCE be pleased to state :